


Bihar State Legal Services Authority  
Budh Marg, Infront of Patna Museum  
Patna-800001

NOTICE NO. 01

Applications are invited from eligible candidates for the post of Judicial Member (Chairman) in Permanent Lok Adalat established U/s 22B(1) of Legal Services Authorities Act, 1987 at Purnea.

Sl. No.	Name of the post	Qualification	Number of Post	Fee	Allowances
01	Judicial Member (Chairman)	Retired District or Addl. District Judge	01	Monthly fee of last drawn salary less the amount of pension drawn by him	Such traveling & daily allowances on official tour as are admissible to group 'A' Officers of Central Government and conveyance allowance of Five thousand per month

1. The applicant must be citizen of India;
2. Age of applicant must be below 65 years on 01-02-2021
3. Application in prescribed form (annexed herewith) must reach to the office of BSLSA within 21 days of publication of notice on BSLSA Website. The Authority shall not be responsible for any delay caused by post office in delivery,
4. The application must accompany self addressed envelope with postal stamps of registered post and self attested certificates of experience, if any, and self attested matriculation certificate, these papers shall be subject to verification at the time of interview;
5. Interview of candidates shall be taken by Hon'ble Executive Chairman, BSLSA or person/persons authorized by him.
6. Decision of Hon'ble Executive Chairman, BSLSA shall be final about selection and posting.
7. The Chairman, PLA and other persons shall hold office for a maximum term of five years or till attaining the age of 65 years whichever is earlier.

  
06/1/2021  
(Krishna Murari Sharan)  
Member Secretary

Application for the post of Chairman in Permanent Lok Adalat at Purnea

1. Post applied for Chairman \_\_\_\_\_
2. Name:- \_\_\_\_\_
3. Father's Name:- \_\_\_\_\_
4. Address (home District):- \_\_\_\_\_  
\_\_\_\_\_
5. Address for Correspondence:- \_\_\_\_\_  
\_\_\_\_\_
6. Date of Birth:- \_\_\_\_\_
7. Educational Qualification:- \_\_\_\_\_
8. Previous Post/Posts held and tenure of holding such office (attach separate sheet, if required):- \_\_\_\_\_  
\_\_\_\_\_
9. Experience, if any attach separate sheet, if required)  
\_\_\_\_\_  
\_\_\_\_\_
10. I have been adjudged an insolvent (Yes/No \_\_\_\_\_  
I have been convicted (if Yes give details on separate paper/  
No \_\_\_\_\_ any case pending against you (if yes give details of  
case no./ section on separate paper/ no) \_\_\_\_\_  
I am physically/ mentally sick (Yes/No \_\_\_\_\_  
I have financial or other interest in Public Utility Service institution  
of the district \_\_\_\_\_/ I have no such interest  
\_\_\_\_\_  
I have been removed from any office for abusing my official position  
(Yes/ No) \_\_\_\_\_  
Persons attached with Legal Services Authority in any manner with  
better performance shall be given preference  
I have been attached with Legal Services Authority  
(Yes/No) \_\_\_\_\_ (if Yes attached details on separate papers)  
Persons should not be in active politics.

**Declaration**

I \_\_\_\_\_ S/o \_\_\_\_\_

R/o \_\_\_\_\_

Do hereby declare that the information given in this application are true to my knowledge and belief and nothing material has been concealed.

Place:- \_\_\_\_\_

Date :- \_\_\_\_\_

Self  
attested  
recent  
photograph

Name \_\_\_\_\_

Mobile No. \_\_\_\_\_

E-mail \_\_\_\_\_

Age on **01.02.2021**

\_\_\_\_\_ year

\_\_\_\_\_ month

\_\_\_\_\_ days

To be filed by office

Received on \_\_\_\_\_

At \_\_\_\_\_ A.M/P.M.

And entered in register at  
serial No. \_\_\_\_\_

Receiving Officer